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भारत सरकार
Government of India
वित्त मन्त्रालय
Ministry of Finance
प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमन पॉइंट, मुंबई - 400 021
Earnest House, 14th Floor, Nariman Point, Mumbai - 400 021
Tel.: 022-22021520 Fax : 022-22021341


No. SAT/Admn/Misc/2020-21/1345.

NOTIFICATION, Date : 30-06-2020

Subject:- Closure of the Tribunal in view of the extension of lockdown until July 17th, 2020.

1. In view of the extension of the lockdown order issued by the State Government of Maharashtra on 29th June 2020, the lockdown in Containment Zones in Mumbai has been extended till 31st July 2020. Considering the prevailing situation in Mumbai City, public transportation facility is not resumed with full capacity. Advocates, litigants and staff are facing difficulties in commuting to the office and cannot attend the office regularly. Consequently, the Hon'ble Presiding Officer has been pleased to order that the judicial work of the Tribunal shall remain suspended till 17th July 2020. The cases fixed for hearing during the period from 01/07/2020 to 17/07/2020 will be adjourned and rescheduled as per the table given below:-

Cases fixed for hearing on 1	Next date of hearing 2
01/07/2020	19/08/2020
02/07/2020	20/08/2020
03/07/2020	24/08/2020
06/07/2020	25/08/2020
07/07/2020	26/08/2020
08/07/2020	27/08/2020
09/07/2020	31/08/2020
10/07/2020	01/09/2020
13/07/2020	02/09/2020
14/07/2020	03/09/2020
15/07/2020	07/09/2020



30.06.2020.

16/07/2020	08/09/2020
17/07/2020	09/09/2020

2. Interim orders, if any, which are operating shall remain in force till the next date of hearing.
3. The Tribunal will function from 20/07/2020 at 11.30 a.m. to 4.30 p.m. until further orders. Between 20/07/2020 and 24/07/2020 only urgent cases will be heard.
4. Registry shall remain open from 01/07/2020 between 11 a.m. and 3.30 p.m. until further orders with limited staff for the purpose of administrative work.
5. In case of extreme urgent matters, parties may file cases by adopting by adopting standard operating procedures laid down in notification dt. 28/04/2020 and 02/06/2020. Parties are required to contact the Registrar on his cell No. 9834615300 and on Email address : 'registrar-sat@nic.in', who, in turn, will place the matter before the Hon'ble Presiding Officer / Members for appropriate orders.

This issues by the order of the Hon'ble Presiding Officer, SAT.

DATED : 30/06/2020.


30-06-2020
Registrar, SAT